

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
HYDERABAD**

REGIONAL BENCH - COURT NO. - I

**Service Tax Appeal No. 30378 of 2018**

(Arising out of **Order-in-Appeal** No.HYD-EXCUS-004-AP2-0281-17-18-ST dated 29.12.2017 passed by Commissioner of GST & Central Excise, (Appeals-II), Hyderabad)

**M/s Cybercity Builders And  
Developers Pvt Ltd.,**

Plot No. 81, 102 & 118,  
Near Hi-Tech City MMTS,  
Green Hills Colony, Kaithalpur,  
Kukatpally, Hyderabad,  
Telangana - 500 072.

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**APPELLANT**

*VERSUS*

**Commissioner of Central Tax  
Medchal - GST**

Medchal Commissionerate,  
H.No. 11-4-649/B,  
Opposite Mehdi Function Palace,  
Above SBI Bazarghat Branch,  
Lakdikapool, Hyderabad,  
Telangana - 500 004.

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**RESPONDENT**

**APPEARANCE:**

Shri K. Lakshman Kumar, CA for the Appellant.

Shri B. Sangameshwar Rao, Authorised Representative for the Respondent.

**CORAM: HON'BLE Mr. A.K. JYOTISHI, MEMBER (TECHNICAL)  
HON'BLE Mr. ANGAD PRASAD, MEMBER (JUDICIAL)**

**FINAL ORDER No. A/30521/2025**

Date of Hearing:25.11.2025  
Date of Decision:25.11.2025

**[ORDER PER: ANGAD PRASAD]**

Learned CA for the appellant informs that the amount involved and issue in dispute has already been settled through the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and in support of the same he has furnished Form-IV. On perusal of the same it is apparent that the disputed amount has been settled through SVLDRS and discharge certificate in SVLDRS Form IV has also been issued by the Department. Accordingly, the request of the appellant for closure of the appeal is allowed.

2. Learned AR has no objection for disposal of the matter as the disputed amount has been settled by appellant through the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 (SVLDRS).

3. Accordingly, this appeal is disposed off as withdrawn in view of the settlement between the parties under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019.

(Dictated and pronounced in open court)

**(A.K. JYOTISHI)**  
**MEMBER (TECHNICAL)**

**(ANGAD PRASAD)**  
**MEMBER (JUDICIAL)**